

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3468  
ANSWERED ON:19.03.2013  
PULSES PROCESSING UNITS  
Jakhar Shri Badri Ram

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Union Government has provided assistance to the small scale pulses processing units during the 11th Five Year Plan;
- (b) if so, the details thereof;
- (c) whether the scheme has now been withdrawn;
- (d) if so, the reasons therefor; and
- (e) the manner in which the Government proposes to provide assistance to such processing industries?

**Answer**

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Yes, Madam.

(b) In order to assist the entrepreneurs and agro-processing industries, Ministry of Food Processing Industries (MFPI) implemented the Scheme for Technology Upgradation/ Establishment/Modernization of Food Processing Industries during 11th Plan. The Scheme is specifically aimed at creation of new processing capacity and up-gradation of existing processing capabilities for various sectors like Milk, Fruit & Vegetables, Meat, Poultry, Fishery, Wine, Consumer Items and Grain Milling (including pulse milling).

Under the above Scheme, Ministry extended financial assistance to food processing units including fruits & vegetables units in the form of grants-in-aid to the implementing agencies/entrepreneurs @25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas in the country. The details of financial assistance provided to the food processing units during 11th Five Year Plan is at Annexure.

(c) to (e): No, Madam. During 12th Plan (2012-13), Government has launched National Mission on Food Processing (NMFP) through States /UTs with an objective of decentralization of implementation of Ministry's schemes, which will lead to substantial participation by State Governments/UTs. The above Scheme of Technology Upgradation/Establishment/Modernisation of Food Processing Industries has been subsumed in the NMFP w.e.f. 01.04.2012 (2012-13). The same pattern of assistance is available under NMFP through States/UT Governments.